

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 01
(IB)-638(PB)/2023

IN THE MATTER OF:

| | | |
|------------------------------|-----|----------------------|
| Tresco Homes Private Limited | ... | Petitioner/Applicant |
| Vs. | | |
| Soho Limited | ... | Respondent |

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 15.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (JUDICIAL)

SH. AVINASH KUMAR SRIVASTAVA
HON'BLE (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

| | | |
|--------------------|---|-----------------------------|
| For the Applicant | : | Mr. Gaurav Mitra, Advocate |
| For the Respondent | : | Mr. Rakesh Mishra, Advocate |

ORDER

Ld. Counsel Mr. Gaurav Mitra appeared through VC.

A list of dates and events along with a synopsis as directed by this Tribunal has not been filed/uploaded on the Case Information System of the Tribunal.

As prayed by the Ld. Counsel appearing for the Financial Creditor, a further 3 day's time is granted for the purpose.

List the matter **on 28.05.2024.**

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(AVINASH KUMAR SRIVASTAVA)
MEMBER (TECHNICAL)

-sd-

(ASHOK KUMAR BHARDWAJ)
MEMBER (JUDICIAL)